

**Strictures Against Senior Deputy Librarian,
National Library, Calcutta**

932. SHRI ABDUL GHANI DAR : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Justice Khosla, in his report on strained relations among the members of the staff of the National Library, Calcutta, has passed serious strictures against the conduct of the Senior Deputy Librarian ; and

(b) if so, whether a copy of those strictures will be laid on the Table of the House along with action proposed to be taken against the said Senior Deputy Librarian ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b). It will not be in the public interest to disclose at this stage the contents of the report of Justice Khosla on the National Library, Calcutta. The question of releasing the report and the action on its recommendations are under consideration, and a decision in this behalf is expected to be taken shortly.

Riots on Regional and Lingual Issues

933. SHRI ABDUL GHANI DAR : Will the Minister of HOME AFFAIRS be pleased to state the number of riots that have taken place in the last three years on regional and lingual issues in each year and the reasons for the same ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : Information is being collected from the State Governments and will be laid on the table of the House in due course.

**Posting of Librarian, National Library
Calcutta**

934. SHRI ABDUL GHANI DAR : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Justice Khosla, in his report on strained relations among the members of the staff of the National Library

Calcutta, has recommended that the present Librarian, National Library be moved out of Calcutta and be given an equally suitable post elsewhere ; and

(b) if so, what post as such is being offered to him ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b). It will not be in the public interest to disclose at this stage the contents of the report of Justice Khosla on the National Library, Calcutta, which is under consideration.

Ban on Entry of Hippies into the Country

935. SHRI N. SHIVAPPA :
SHRI G. Y. KRISHNAN :
SHRI MEETHA LAL MEENA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any memorandum from the States or the Delhi Administration for banning the entry of hippies into the country ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) No, Sir.

(b) Does not arise.

**Use of School Premises by Outside
Organisations in Delhi**

936. SHRI S. KUNDU : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Lieut. Governor of Delhi has issued instructions to the Principals of the Government Schools and aided Schools not to permit outside organisations to use their premises ;

(b) if so, whether the instructions contain any definition of outside organisations ; and

(c) whether discourses like Vedanta are permitted in the premises of the aided-Schools ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) The Directorate of Education, Delhi have issued instructions to all the Government and aided schools that the schools buildings and their premises should be used only for teaching purposes and for cultural programmes intended for students and should not be used for any other outside programme. For other programmes, prior permission of the Directorate of Education should be obtained.

(b) No, Sir ; this has not been considered necessary.

(c) The Administration's orders are that no religious lectures should be delivered within the permises of the schools under reference.

Construction of Calicut Airport

937. SHRI NAMBIAR :
 SHRI P. C. ADICHAN :
 SHRI ESWARA REDDY :
 SHRI C. JANARDHANAN :
 SHRI RAMAVATAR SHASTRI :
 SHRI P. GOPALAN :
 SHRI VASUDEVAN NAIR .
 SHRI E. K. NAYANAR :
 SHRI P. P. ESTHOSE :
 SHRI A. K. GOPALAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) what is the present stage of the proposal to construct an Airport at Calicut ;

(b) what is the estimated cost of the project ;

(c) what is the amount set apart this year ; and

(d) when is the project likely to be completed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH) :

(a) The project has been approved in principle and the State Government have already initiated land acquisition proceedings for this purpose.

(b) The full scope of the work involved is being worked out.

(c) An amount of Rs. 9,07,925/- sanctioned for the acquisition of land is available for expenditure this year.

(d) After the land acquisition proceedings have been completed by the State Government, other works will be taken in hand to the extent resources can be found within the Fourth Plan ceiling. It is not possible at this stage to give the date on which the airport will be commissioned.

USSR Shipments to India

938. SHRI SHEO NARAIN :
 SHRI GEORGE FERNANDES ;
 SHRI HEM BARUA :
 SHRI DEVINDAR SINGH
 GARCHA :
 SHRI NATH PAI :
 SHRI MANIBHAI J. PATEL :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) what are the results of the investigation by the Bombay Port Trust in connection with the allegation that Russia has been under-invoicing the weight of the cargo shipped from Russia to India ;

(b) whether any other enquiry has been made into the complaint and, if so, the results thereof ; and

(c) in case the allegation has any truth, the action the Government of India is taking in this connection ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) :

(a) and (b). The investigations reveal that there is some basis for the allegation and that certain discrepancies were found in the weights of packages at the time of discharge from the ship "Vishva Prabha" ; there were instances of both under marking and over marking of weights.

(c) The results of the analysis carried out by the Bombay Port Trust in respect of the consignment brought by S. S. "Vishva Prabha" were brought to the personal notice of the local Russian representatives of (1) the Soviet Ministry of Merchant Marine, (2) the Black Sea Steamship Co. and (3) Sovfracht, by the Docks Manager, Bombay Port Trust, who held a meeting with them. These representatives have assured that they would take up the matter with the appropriate authorities in Russia. In addition to this the matter has also been taken to the notice of the Indian Counsellor (Commercial) to